

the reason for his success and, though I could not express my sentiments...

PROF. MADHU DANDAVATE : Sir, top-secrets are being revealed.

✓ SHRI G. LAKSHMANAN : I can only say this. I must mention about one thing. If at all, he is a symbol of what my great Leader, the Great Anna, the Former Chief Minister of Tamilnadu and a Member of the Rajya Sabha said, of the three qualities—the duty, dignity and discipline—in Tamil, it is called, *Kadamai, Ganyam* and *Kattupadu*. Mr. Rikhy is a symbol of these qualities. ✓

13.08 hrs.

PAPERS LAID ON THE TABLE

Reviews on the working of and Annual Reports of Hydroelectric Power Cooperation Ltd. New Delhi for 1982-83 and Powers Engineers Training Society, New Delhi for 1982-83 and Statement Correcting reply to USQ No. 2273 dt. 6.12 1983.

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the National Hydroelectric Power Corporation Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the National Hydroelectric Power Corporation Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7513/83].

(2) (i) A copy of the Annual Report

(Hindi and English versions) of the Power Engineers Training Society, New Delhi, for the year 1982-83 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Power Engineers Training Society, New Delhi, for the year 1982-83.

[Placed in Library. See No. LT-7514/83].

(3) A statement (Hindi and English versions) correcting the reply given on 6th December, 1983 to Unstarred Question No. 2273 by Shri A. Neelalohithadasan Nadar regarding exploration of Oil during last three years. [Placed in Library. See No. LT-7515/83].

Statement re : action taken or proposed to be taken on Conventions and Recommendations adopted at the 68th Session of International Labour Conference held in June, 1982 at Geneva.

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : I beg to lay on the Table a statement (Hindi and English versions) regarding the action taken or proposed to be taken on Conventions and Recommendations adopted at the 68th Session of the International Labour Conference held in June, 1982 at Geneva. [Placed in Library. See No. LT-7516/83].

Annual Accounts of Tuticorin Port Trust for 1982-83 with Audit Report and Bombay Port-Trust for 1982-83 with Audit Report and Notifications under Motor Vehicles Act, 1939 read with clause (c)(iv) of the Proclamation dt. 6.12.83 issued by President in relation to the State of Punjab etc.

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : On behalf of Shri Z.R. Ansari, I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963 :

(i) Annual Accounts of the Tuticorin Port Trust for the year 1982-83 and the Audit Report thereon. [Placed in Library. See No. LT-7517/83].

(ii) Annual Accounts of the Bombay Port Trust, for the year 1982-83 together with Audit Report thereon. [Placed in Library. See No. LT-7518/83].

(2) A copy each of the following notifications (Hindi and English versions) under sub-section (3) of section 133 of the Motor Vehicles Act, 1939 read with clause (c)(iv) of the Proclamation dated the 6th October, 1983 issued by the President in relation to the State of Punjab :

(i) The Punjab Motor Vehicles (Third Amendment) Rules, 1982 published in Notification No. G.S.R. 85 in Punjab Government Gazette dated the 6th July, 1983.

(ii) The Punjab Motor Vehicles (First Amendment) Rules, 1983 published in Notification No. G.S.R. 15 in Punjab Government Gazette dated the 4th February, 1983.

(iii) The Punjab Motor Vehicles (Second Amendment) Rules, 1983 published in Notification No. G.S.R. 44 in Punjab Government Gazette dated the 8th June, 1983.

(iv) The Punjab Motor Vehicles (Third Amendment) Rules, 1983 published in Notification No. G.S.R. 54 in Punjab Government Gazette dated the 8th June, 1983.

(v) The Punjab Motor Vehicles (Fourth Amendment) Rules, 1983 published in Notification No. G.S.R. 57 in Punjab Government Gazette dated the 17th June, 1983.

(vi) The Punjab Motor Vehicles (Fifth Amendment) Rules, 1983 published in Notification No. G.S.R. 64 in Punjab Government Gazette dated the 8th July, 1983.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at (2) above. [Placed in Library. See No. LT-7519/83].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Transport Corporation for the year 1981-82 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of Delhi Transport Corporation, for the year 1981-82.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-7520/83].

University Grants Commission (Recruitment) (Amendment) Rules, 1983, Notifications, under Architects Act 1972 and statement for delay in laying these Notifications, Resolution dt. 19.12.1983 re : Indian National Code for Protection and Promotion of Breastfeeding, Reviews on the working of and Annual Reports of Educational Consultants India Ltd., New Delhi for 1981-82 and 1982-83 and Artificial Limbs Manufacturing Corporation of India, Kanpur for 1982-83 etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : On behalf of Shrimati Sheila Kaul, I beg to lay on the Table :

(1) A copy of the University Grants Commission (Recruitment) (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 737(E) in Gazette of India dated the 22nd September, 1983